



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	MR. R GOENKA
2	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
3	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
4	PIL/38/2023	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. A I KATHAR MR B RONGPHAR MR. A RONGPHAR	SC, PWD SC, K A A C
5	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
6	Cont.Cas(C)/103/2024	DR. KARABI KALITA Versus DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. P KALITA
	WITH WP(C)/5797/2023	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
	CAVT. NO. 08912/023,			

8	I.A.(Civil)/2117/2024 in WA/7610/2024	RIAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BURAGOHAIN MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
	WITH WA/7610/2024 (Filing Number)	RIAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS A	MR. M KHAN	
	WITH I.A.(Civil)/7611/2024 (Filing Number)	RIAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS A	MR. M KHAN	
9	I.A.(Civil)/2322/2024 in WA/8246/2024	N F RAILWAY Versus STATE OF MIZORAM AND ORS	MR. S K MEDHI	GA, MIZORAM
	WITH WA/8246/2024 (Filing Number)	N F Railway Versus The State Of Mizoram	SANJAY KUMAR MEDHI	
	WITH I.A.(Civil)/8288/2024 (Filing Number)	N F Railway Versus The State Of Mizoram	SANJAY KUMAR MEDHI	
10	I.A.(Civil)/2474/2024 in WA/7701/2024	THE STATE OF ASSAM AND 2 ORS Versus JYOTISHMOY BORAH AND 2 ORS.	MR A R TAHBILDAR	
	WITH WA/7701/2024 (Filing Number)	THE STATE OF ASSAM AND 2 ORS. Versus JYOTISHMOY BORAH AND 2 ORS.	MR S DAS	
11	I.A.(Civil)/3155/2024 in WA/8318/2024	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH WA/8318/2024 (Filing Number)	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY	
12	I.A.(Civil)/3706/2024 CAVT. NO.103220/24,N in WA/13671/2024	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. D SAIKIA MR. RAJIB BORPUJARI	SC, P AND R.D. MR. Y DOLOI SC, AG MR. P K BORDOLOI FOR CAVEATOR
	WITH WA/13671/2024 (Filing Number)	THE STATE WITH ASSAM Versus NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
	WITH I.A.(Civil)/13674/2024 (Filing Number)	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
13	I.A.(Civil)/3768/2024 in WA/14251/2024	TEZPUR UNIVERSITY AND 2 ORS Versus UPASANA DAS AND ANR	MR. S C KEYAL	
	WITH WA/14251/2024 (Filing Number)	TEZPUR UNIVERSITY AND 2 ORS Versus UPASANA DAS AND ANR	MR. S C KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
14	WA/330/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI. NIZARA GOSWAMI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H J TAMULI MR D KALITA
15	WA/413/2024	AIRPORT AUTHORITY OF INDIA Versus LONGJAM BIDYASAGAR SINGH	MR C P SHARMA MR. D DEKA	

16	WP(C)/6510/2024	BHARAT BHUSAN GUPTA Versus CANARA BANK AND ANR	MS. M KECHII MS. M KECHII MS. N PARASAR	SC, CANARA BANK
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
17	PIL/28/2024	KHANIN DEKA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR	GA, ASSAM SC, INCOME TAX SC, PWD
18	PIL/40/2024	SUJIT KUMAR CHANDA Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC. AGRICULTURE
19	PIL/55/2024	WE FOR GUWAHATI FOUNDATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH	GA, ASSAM SC, HEALTH
20	WA/245/2024	ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS MR S HUSSAIN B RONGHANGPI	GA, ASSAM
21	WA/412/2024	NUR JAHAN BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD B ISLAM MR S HUSSAIN MS. J AHMED F KHATUN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
22	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU MR. S K MEDHI (R-6)
23	WP(C)/7498/2022	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
24	WA/331/2023	PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, NCHAC SC, HIGHER EDUCATION
25	WITH WA/240/2023	JUNU DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
26	WITH WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
	WITH I.A.(Civil)/2483/2023 in WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
27	WITH WA/376/2023	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS SC, HIGHER EDUCATION

28	WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	MR. K N CHOUDHURY(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. R M DEKA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. D J DAS(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS N MAHANTA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) N GAUTAM(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS SABINA AHMED(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) SC, AAU
	WITH I.A.(Civil)/1618/2024 in WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
29	WA/231/2024	GOPAL KAKATY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE	MR. A DEKA(R-7) SC, SEC. EDU.
30	WP(C)/3602/2024	UNION OF INDIA AND 3 ORS. Versus NABAJIT BARUA	MR. B CHAKRAVARTY	DR G J SHARMA(R-1) MR D N SARMA(R-1)
	WITH I.A.(Civil)/3720/2024 in WP(C)/3602/2024	UNION OF INDIA Versus SRI NABAJIT BARUWA		
HEARING				
31	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
32	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
34	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
35	C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
36	ITA/5/2021	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
12)	MR. T ROY	03-12-2024	To	06-12-2024
13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,6th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3574/2024	MUMIT AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	Bail Appln./3663/2024	JOY MODAK @ JAY MODAK Versus CENTRAL BUREAU OF INVESTIGATION	SADHAN KALITA MR. A GANGULY MR T CHHETRI GUNJAN DAS	SC, CBI
3	Bail Appln./3723/2024	MD ABU TAHIR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
4	Bail Appln./3725/2024	MD. ABU TAHIR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
5	Bail Appln./3727/2024	DUDHNATH KALWAR @ DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
6	AB/3127/2024 FIXED	MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
WITH				
7	AB/3126/2024	FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
8	AB/3136/2024 FIXED	MINA RAM GOGOI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
9	AB/3161/2024 FIXED	SHRI JYOTI RANA SAIKIA Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
10	AB/3198/2024	JUGA PRASAD NATH Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM

11	AB/3200/2024	JAGADISH SONOWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM
12	AB/3203/2024	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./945/2024 WITH CASE RECORD(SCANNED COPY)	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
15	Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY)	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
16	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
17	Bail Appln./2076/2024 WITH CASE RECORD(SCANNED COPY)	MD MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
18	Bail Appln./2690/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SANJAY RAM Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
19	Bail Appln./2834/2024 FIXED	MONIRUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
20	Bail Appln./3095/2024 WITH CASE RECORD(SCANNED COPY), B/O	GIASUDDIN @ GIAS UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
21	Bail Appln./3115/2024 FIXED	SRI PRASANTA KALITA Versus THE STATE OF ASSAM,	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
22	Bail Appln./3133/2024 WITH OFFICE NOTE	MAJIR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	Bail Appln./3274/2024 WITH CASE RECORD(SCANNED COPY)	UPENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
24	Bail Appln./3349/2024 WITH CASE RECORD(SCANNED COPY)	RUHUL ALI @ ROFUL ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	PP, ASSAM
25	Bail Appln./3443/2024 FIXED	RUMA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
26	Bail Appln./3473/2024	MD MOFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
27	Bail Appln./3520/2024 FIXED	HEMANTA MADHAV GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
28	Bail Appln./3572/2024 FIXED	MD SAHJAMAL HAQUE AND ANR Versus THE STATE OF ASSAM,	MR KUTUB ALI DR. D J DEKA	PP, ASSAM
29	Bail Appln./3617/2024 FIXED	RISHIRAJ GOGOI @ GAURAB GOGOI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR G BOKALIAL MR SAURADEEP DEY	SC, CBI

30	Bail Appln./3625/2024 FIXED	JAHIR UDDIN Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
31	Bail Appln./3678/2024 FIXED	SRI CHINMOY KALITA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
BAIL HEARING				
32	AB/1638/2024	ANJAN SINGHA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
33	AB/1661/2024	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
34	AB/1844/2024	BALDEB SINHA @ BALADEB SINHA Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
35	AB/2421/2024 FIXED	RONY DAS Versus STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
36	AB/2457/2024 FIXED	DR DIGANTA BARUAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
37	AB/2466/2024	DINESH CHANDRA ROY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM SC, CBI
38	AB/2540/2024 FIXED	RANA AHMED Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
39	AB/2541/2024 WITH OFFICE NOTE, FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
40	AB/2598/2024	SAMSUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
41	AB/2624/2024	TAHEJ ALI SHIKDAR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
42	AB/2640/2024 WITH OFFICE NOTE	ROKIBUL HUSSAIN @ MD. ROKIBUL Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MD IMRAN	PP, ASSAM
43	AB/2684/2024	MD.ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
44	AB/2699/2024 FIXED	SAKAT ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
45	AB/2754/2024	NIKUNJA BASUMATARY Versus STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
46	AB/2850/2024 FIXED	Haidar Ali Khan AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
47	AB/2854/2024 WITH SCANNED COPY OF CASE DIARY	FOIZUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN(R-2) PP, ASSAM

48	WITH AB/2852/2024	ILIAS RAHMATULLAH Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN (R-2) PP, ASSAM
49	AB/2898/2024 FIXED	MANZIL AHMED AND ANR Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
50	AB/2899/2024	ASADUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
51	AB/2973/2024 FIXED	SHAHA ALOM SK @ SAH ALOM AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
52	AB/2991/2024	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
53	AB/3001/2024 FIXED	UKIL MILI AND 20 OTHER Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
54	AB/3044/2024 FIXED	AKTABUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
55	AB/3066/2024 FIXED	VIVEK SAHA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
56	AB/3118/2024 FIXED	RABIYAL SHEIKH AND 4 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM

ORDERS

57	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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11)	MR A GOENKA	28-11-2024	To	06-12-2024
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13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024

19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7117/2023	HAFIZA KHANAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	DY.S.G.I. SC, FOREST
2	Cont.Cas(C)/660/2024	M/S RDR ENTERPRISE Versus BHASKAR JYOTI SARMA AND ANR	MR R CHAKRAVORTY S RABHA	
3	Cont.Cas(C)/666/2024	MOKABUL HUSSAIN Versus RAHUL KR GUPTA, IAS	MR. A K HUSSAIN	
4	WP(C)/6158/2024	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	DY.S.G.I.
5	WP(C)/6270/2024	SAMARJIT DAS Versus THE STATE OF ASSAM AND 10 ORS	MR G Z AHMED MR S A REEYAZ	GA, ASSAM SC, REVENUE
6	WP(C)/6453/2024	REZIA KHATUN @ REJIA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN MR. N ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/6462/2024	NARENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
8	WP(C)/6463/2024	RAJENDER SINGH WADHWA Versus THE STATE OF ASSAM AND 2 ORS	MR. K H KHANDAKAR MR. K M HASSAN MS N J BEGUM	GA, ASSAM
9	WP(C)/6480/2024	SUDHINDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, AFDC
10	WP(C)/6481/2024	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
11	WP(C)/6496/2024	ABDUR RASHID Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, FOREST SC, G M D A SC, GMC

12	WP(C)/6498/2024	ISHED PEDRU DESOUZA Versus STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
13	WP(C)/6517/2024	KUMUD MISRA @ KUMUD CH DEB MISRA Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, FOREST SC, GMC SC, G M D A
14	WP(C)/6520/2024	MINTU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, AFDC
15	WP(C)/6521/2024	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
ORDER (IMPLEADMENT OF PARTY)				
16	I.A.(Civil)/3597/2024 in WP(C)/1794/2024	NABA GOGOI Versus THE STATE OF ASSAM AND ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
	WITH WP(C)/1794/2024	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
ADMISSION				
17	WP(C)/1640/2019	JIBAMONI KAKOTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN	SC, EDU SC, FINANCE
18	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
19	WP(C)/3508/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	WITH I.A.(Civil)/2531/2024 in WP(C)/3508/2024	SAFIQUL ISLAM Versus TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
20	WP(C)/3657/2024 FIXED	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
21	WP(C)/3659/2024 FIXED	M/S BIPUL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/4448/2024 FIXED	M/S NORTHEAST ENGINNERING AND CONSTRUCTION Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. RANGON CHOUDHURY N GAUTAM	MR. S MITRA(R-1) MR D SENAPATI(R-2) MR A K BORO (R-1) MR H K SARMA (R-2) MR. R. RAMEEZ(R-1) MR S.MITRA(R-1) SC, BPCL
23	WP(C)/5115/2024 FIXED	NEW EVERGREEN NGO Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. R SALOI(R-3) MR. A R GOGOI (R-3) SC, GMC
24	WP(C)/5118/2024 FIXED	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC

25	WP(C)/5139/2024 FIXED	JBR TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA	GA, ASSAM MR A IKBAL SC, GMC
ORDERS				
26	Cont.Cas(C)/584/2018	ON DEATH OF PRASHANTA GOSWAMI HIS LEGAL HEIRS - ANJANA GOSWAMI AND 2 ORS. Versus RAJESH PRASAD, IAS AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. B K KASHYAP	
	WITH I.A.(Civil)/990/2021 in Cont.Cas(C)/584/2018	ON THE DEATH OF PRASHANTA GOSWAMI HIS LEGAL HEIRS Versus M S MANIVANNAN, IAS	MR. K N CHOUDHURY MR. M MAHANTA	
27	WP(C)/4926/2018	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA MR. S BORTHAKUR	GA, ASSAM
28	Cont.Cas(C)/457/2019	PRASANTA KUMAR DAS Versus JADAV SAIKIA	MR G Z AHMED MD A A HUSSAIN	MS. R B BORA MS. R B BORA
29	WP(C)/4736/2019 CAVT. NO.0671/2019 WITH CAVT. NOS. 112/2019, 671/2019	M/S. NISHIKA ROADLINES Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. R MAJUMDAR MR. JUNM LASKAR MR. K BORUAH MR F KHAN MS. A AHMED MS D BARUAH MS BISMITA BARMAN SC, F C I FOR CAVEATOR
30	Cont.Cas(C)/239/2020	ZAKIR HUSSAIN SARKAR AND 21 ORS. Versus HEMEN DAS AND 5 ORS.	MR. S K ROY MD K RAHMAN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
31	Cont.Cas(C)/624/2020	CHANDAN DEKA Versus S K DAS AND 2 ORS	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	MS. S KEMPRAI SC, KARBI ANGLONG
	WITH Cont.Cas(C)/6/2021	CHANDAN DEKA Versus S K DAS AND 2 ORS	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	MR J CHUTIYA(R-3) MS. S KEMPRAI(R-3) MR R S RONGHANG(R-3) MS V.SHOHE(R-3)
33	WP(C)/2073/2020	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	SC, FINANCE SC. A.S.S.A.
	WITH WP(C)/3313/2020	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	MR. D GOGOI (R 5,6) MR. R BORA (R 5,6) SC, SSA SC, K A A C MR. T DEORI (R 5,6)
35	WP(C)/2556/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA MS A DEVI MS P GOGOI	MR. M AGARWALLA (R-5,6) MS P GOGOI (R-5,6) SC. A.S.S.A.
	WITH WP(C)/2561/2021	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B KHAKHLARY	MS. S KAMPRE (SC, KAAC) SC, SSA
37	Cont.Cas(C)/329/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY

38	WP(C)/3536/2022	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
39	Review.Pet./170/2024 WITH WP(C)/4034/2024 (D/O), FIXED	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
40	WITH WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
41	I.A.(Civil)/3622/2024 in Cont.Cas(C)/379/2022 WITH Cont.Cas(C)/379/2022	DADHI BRAHMA Versus ANURAG GOEL AND ORS DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S BORA (R-2)
42	WP(C)/5063/2024 FIXED	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	D DAS D GUPTA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
43	WITH WP(C)/5065/2024	CACHAR PAPER MILL OFFICER AND SUPERVISORS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS D GUPTA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
44	WP(C)/5166/2024	ASHOK BHATTACHARJEE Versus REGISTRAR OF COOPERATIVE SOCIETIES, GOVT. OF ASSAM AND 2 ORS	MR P CHOWDHURY MR D TALUKDAR	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
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20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
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28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./50/2024	XXXXXXX Versus XXXXXXX	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA	
2	CRL.A(J)/133/2024	RAJU BAG @ SANJAY Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
ORDERS				
3	Mat.App./23/2023 WITH LCR.	XXXXXXXXX Versus XXXXXXXXX	MD M S ALI	
4	CRL.A(J)/113/2023 6 Y 2 M 20 D.:WITH LCR 4 FILES, PB-3.	RAJEN MURAH Versus THE STATE OF ASSAM	MS S SARMA HAZARIKA	PP, ASSAM
5	Crl.A./124/2023 1 Y 8 M 17 D.:WITH LCR 4 FILES, PB-2. FIXED.	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
6	Crl.A./126/2023 1 Y 11 M 11 D.:WITH LCR 3 FILES. PB-2 FIXED.	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	MR. S BISWAS, LEGAL AID R-2 PP, ASSAM
	WITH I.A.(Crl.)/293/2023 in Crl.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
7	I.A.(Crl.)/32/2024 WITH LCR 5 FILES. FIXED. in Crl.A./5/2024 WITH Crl.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM

8	<p>WITH Crl.A./466/2023</p>	<p>NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED</p>	<p>MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM</p>
	<p>WITH I.A.(Crl.)/27/2024 in Crl.A./466/2023</p>	<p>NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR H R A CHOUDHURY</p>	<p>PP, ASSAM</p>
9	<p>I.A.(Crl.)/993/2024 B/O in Crl.A./345/2024</p>	<p>DIPAK SUBEDAR AND 2 ORS Versus THE STATE OF ASSAM</p>	<p>MR. A M BORA MR. S. BORAH MR. D K BAIDYA</p>	<p>PP, ASSAM</p>
	<p>WITH Crl.A./345/2024</p>	<p>DIPAK SUBEDAR AND 2 ORS Versus THE STATE OF ASSAM</p>	<p>MR. A M BORA MR. S. BORAH MR. D K BAIDYA</p>	<p>PP, ASSAM</p>
10	<p>I.A.(Crl.)/1024/2024 WITH LCR 4 FILES. FIXED. in Crl.A./406/2023</p>	<p>FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR</p>	<p>MR. J BARMAN MR D J BORO</p>	<p>PP, ASSAM</p>
	<p>WITH Crl.A./406/2023</p>	<p>FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR. J BARMAN MR D J BORO</p>	<p>PP, ASSAM</p>
11	<p>WITH Crl.A./450/2023</p>	<p>RAJIB DAIMARY Versus THE STATE OF ASSAM</p>	<p>MR D K MEDHI P BORUAH</p>	<p>PP, ASSAM</p>
	<p>WITH I.A.(Crl.)/1188/2023 in Crl.A./450/2023</p>	<p>RAJIB DAIMARY Versus THE STATE OF ASSAM</p>	<p>MR D K MEDHI P BORUAH</p>	<p>PP, ASSAM</p>
12	<p>I.A.(Civil)/2463/2024 in Mat.App./8797/2024</p>	<p>XXXXXXX Versus XXXXXXX</p>	<p>MS. P CHAKRABORTY MS. A DAS</p>	<p>MS P TALUKDAR</p>
	<p>WITH Mat.App./8797/2024 (Filing Number)</p>	<p>XXXXXXX Versus XXXXXX</p>	<p>MS. P CHAKRABORTY</p>	
	<p>WITH I.A.(Civil)/8799/2024 (Filing Number)</p>	<p>XXXXXX Versus XXXXXX</p>	<p>MS. P CHAKRABORTY</p>	
13	<p>I.A.(Civil)/3793/2024 in Mat.App./11126/2024</p>	<p>XXXXXXX Versus XXXXXXX</p>	<p>MR. R SARMA MS. S D SAIKIA</p>	
	<p>WITH Mat.App./11126/2024 (Filing Number)</p>	<p>XXXXXXX Versus XXXXXXX</p>	<p>MR. R SARMA</p>	
	<p>WITH I.A.(Civil)/11127/2024 (Filing Number)</p>	<p>XXXXXXX Versus XXXXXXX</p>	<p>MR. R SARMA</p>	
HEARING				
14	<p>Crl.A./388/2019 5 Y 3 M 25 D :WITH LCR 4 FILES, P.B-2</p>	<p>SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK Versus THE STATE OF ASSAM AND ANR</p>	<p>MR. S BORA MR. D P MANDAL</p>	<p>MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM</p>
15	<p>WITH Crl.A./147/2022</p>	<p>MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.</p>	<p>MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN</p>	<p>MR. S BORA(R-2,3) MR. D P MANDAL(R-2,3)</p>

16 [Crl.A./402/2019](#)
WITH LCR 5 FILES. PB-2

MUSSADOR ALI @ MOSON MIYA
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
G UDDIN
MS. P A TALUKDAR
MR N Y KONYAK

SC, ASLSA
PP, ASSAM

17 [Crl.A./286/2022](#)
[2 Y 2 M 10 D](#) :WITH LCR 4 FILES.
P.B-2

SABIBAR RAHMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. A RAHMAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6205/2024	HAMIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/6454/2024	MD. ABDUL KADIR @ ABDUL KADIR Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/6458/2024	MUSSTT AFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/6472/2024	ANOWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/6479/2024	WAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A U CHOUDHURY MR A HUSSAIN MS M BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/6486/2024	LAL BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR G JALAN S FAZIL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/6490/2024	SOFIA KHATUN @ SOFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/6493/2024	SULTAN @ SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/6509/2024 B/O	FEROJA BIBI @ FEREJA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
10	WP(C)/1098/2017 FIXED	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
11	WP(C)/3630/2017 WITH LCR, B/O	MOYEZUDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7831/2017 WITH LCR	MUSSTT. ANUWARA BEGUM @ ANUWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER MS.M BEGUM	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2726/2018 WITH LCR	MOINA MIYA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/3003/2018 WITH LCR	KADBHANU BIBI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED S Z AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/3059/2018 WITH LCR	SUJIT SAHA @ SUJIT CHANDRA SAHA Versus THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/3631/2018 WITH LCR	TAYAB ALI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3639/2018 WITH LCR	SABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/3656/2018 WITH LCR	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N AHMED MR A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/3731/2018 WITH LCR	LILA RANI DEY Versus THE UNION OF INDIA AND 6 ORS.	MR. B P SINHA MR. R SAIKIA	SC, NRC SC, A.S.G.I. SC, ECI SC. F.T.
20	WP(C)/3755/2018 WITH LCR	NURJAHAN BEGUM @ NOORJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

21	WP(C)/3756/2018 WITH LCR	MIRAJ ALI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	F BEGUM MR. L MOHAN MR. R ALI MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/3757/2018 WITH LCR	SANKAR PAUL Versus THE UNION OF INDIA AND 8 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, A E C SC, F.T
23	WP(C)/3762/2018 WITH LCR	NIBARAN BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S DEKA MS. C TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/3826/2018 WITH LCR	SALEHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/4002/2018 WITH LCR	FUJILA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH MR. N UPADHAYAY MS. R NEWAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/6307/2018 WITH LCR	MOZINA KHATUN ALIAS MORZINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/880/2021 WITH LCR	SHAHABUDDIN Versus UNION OF INDIA AND 8 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/925/2021 WITH LCR	MD. MONIR UDDIN @ MONIR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/3130/2021 WITH LCR	ALOM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/3450/2021 WITH LCR	ALLADI KHAN @ ALLADI KHATUN @ ALLADI BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/3463/2021 WITH LCR	MAMERJAN NESSA @ MOMERJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/3527/2021 WITH LCR	TAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. S RANA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/3642/2021 WITH LCR	SAMIDA KHATUN @ MUSSTT SAMIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/3940/2021 WITH LCR	LAL KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

35	WP(C)/3953/2021 WITH LCR	HAZIRA KHATUN @ HAZERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WA/414/2024 WITH OFFICE NOTE	NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC
37	WP(C)/4397/2024	KALYANI TUDU AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
38	WP(C)/4626/2024 WITH LCR	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

WITH

[I.A.\(Civil\)/3051/2024](#)
in WP(C)/4626/2024

		RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
39	WP(C)/5128/2024 WITH LCR, B/O	BASED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ORDERS

40	Review.Pet./31/2020 WITH WP(C)/3189/2016 (D/O), WITH LCR	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	Review.Pet./54/2021 WITH WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	Review.Pet./28/2022 WITH WP(C)/5039/2019 (D/O), B/O	REJIA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

WITH

[I.A.\(Civil\)/2272/2023](#)
in Review.Pet./28/2022

		REJIA BEGUM, Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC SC, F.T SC, ECI
43	Review.Pet./75/2023 WITH WP(C)/5697/2019 (D/O)	BANESA KHATOON (BEGUM) Versus THE UNION OF INDIA AND 6 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
44	WP(C)/4662/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM

HEARING

45	WP(C)/4967/2018 WITH LCR, FIXED	KABITA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. U DUTTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/661/2024	SAMOON ISAI Versus KAMAL BASUMATARY AND 2 ORS.	MR. B BARUAH MR U RONGPI	
2	Cont.Cas(C)/662/2024	NAYAN JYOTI DEKA Versus KAVITHA PADMANABHAN AND 2 ORS	MR. J KALITA MR SOHAING	
3	Cont.Cas(C)/663/2024	CHANDAN JYOTI HAZARIKA Versus J. B. EKKA AND 9 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
4	WP(C)/6334/2024 FIXED	SURAJ KUMAR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
5	WP(C)/6360/2024 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
6	WP(C)/6448/2024	KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
7	WP(C)/6450/2024	JINTU DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
8	WP(C)/6451/2024	SILPI SIKHA SAIKIA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S J SARMAH MR. A BARUAH MR. J P MORE	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE DEPTT.
9	WP(C)/6455/2024	ASHOK KR MANDAL Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	DY.S.G.I.
10	WP(C)/6456/2024	NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	DY.S.G.I.

11	WP(C)/6457/2024	JABEDA BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/6459/2024	PANKAJ DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
13	WP(C)/6460/2024	NARENDRA NATH RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
14	WP(C)/6465/2024	TUTUMONI DEORI Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, APSC SC, WPT AND BC SC, FINANCE
15	WP(C)/6471/2024	NAVEEN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	DY.S.G.I.
16	WP(C)/6473/2024	CHIRANJIB BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 2 ORS	MR S MUKTAR	SC, APGCL
17	WP(C)/6474/2024	DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	DY.S.G.I.
18	WP(C)/6476/2024	MUZIR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
19	WP(C)/6477/2024	LAKMINA AKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. B K SEN MR A HUSSAIN N HASAN	GA, ASSAM DY.S.G.I. SC, REVENUE
20	WP(C)/6482/2024	RUPAK DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. H BURAGOHAIN	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC, FINANCE
21	WP(C)/6483/2024	SHAHINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR. M MONDAL	GA, ASSAM
22	WP(C)/6484/2024	MD. TAJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
23	WP(C)/6485/2024	PRASANTA HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
24	WP(C)/6494/2024	MER HARESH BHAI KANABHAI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
25	WP(C)/6495/2024	KERAMAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. F RAHMAN	GA, ASSAM SC, AG SC, BTC SC, PWD
26	WP(C)/6499/2024	MINA BALA SARKAR @ MINA BARMAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	J U AHMED MR. N K MURRY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, FINANCE
27	WP(C)/6502/2024	SASHANKA GOGOI Versus THE UNION OF INDIA AND 3 ORS.	MR. A SARMA MR J P CHAUHAN	DY.S.G.I.
28	WP(C)/6504/2024	ASWINI KUMAR MEDHI Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 2 ORS	MR S MUKTAR	SR. SC, APGCL
29	WP(C)/6505/2024	JIBAN CHANDRA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C

30	WP(C)/6513/2024	RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED I AMIN MR. O ULLAH	DY.S.G.I.
31	WP(C)/6516/2024	SAHIM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
32	WP(C)/6522/2024	DR. KISHORE KUMAR KAMAN Versus THE STATE OF ASSAM AND 40 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, HEALTH
33	WP(C)/6526/2024	SARADA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, IWT SC, FINANCE
ADMISSION				
34	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8)
35	WP(C)/3027/2022 B/O	DHRUBAJYOTI MEDHI AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
WITH				
36	WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
WITH				
37	WP(C)/3230/2022	BISWAJIT GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	SC, HEALTH SC, FINANCE
38	WP(C)/5056/2023 B/O	MATAB UDDIN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. M A CHOUDHURY P. GHOSH	SC, APDCL
39	WP(C)/5844/2023 FIXED	PALASH PRATIM BARUAH Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MS D DUTTA	MR. B DEKA DY.S.G.I.
40	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
41	WP(C)/1643/2024 B/O	PRANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
42	WP(C)/1644/2024 B/O	JONALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
43	WP(C)/1961/2024	JUGAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
44	WP(C)/2646/2024	EMDADUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, SEC. EDU.
45	WP(C)/2705/2024 B/O	ALI HAIDOR BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE
46	WP(C)/2715/2024	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
47	WP(C)/4408/2024 FIXED	NO. 15474209A SEP BHUPEN RAJBONGSHI Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
48	WP(C)/5586/2024 FIXED	DAYANAND RONGPI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	SC, FOREST

49	WP(C)/5862/2024 FIXED	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH			
50	WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
51	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
		ORDERS		
52	Cont.Cas(C)/415/2018 FIXED	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
	WITH			
53	Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
	WITH			
54	Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
	WITH			
55	Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH			
	I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED

56	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
57	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
58	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
59	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
60	WP(C)/2193/2023 B/O	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	SC, F C I
61	I.A.(Civil)/3640/2024 IN WP(C)/4283/2012 (D/O), B/O in WP(C)/4283/2012	ARUN KONWAR AND ANR Versus THE STATE OF ASSAM AND ORS	DR R C BORPATRA GOHAIN GA, ASSAM MRS. S BORPATRA GOHAIN GA, ASSAM MS P.HAZARIKA MS A.DAS	
	WITH MC/81/2024	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	DR R C BORPATRA GOHAIN GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
12)	MR. T ROY	03-12-2024	To	06-12-2024
13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024

24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./50/2024	JAYANT TIBREWALA Versus KANTA JETLEY AND 5 ORS.	MR G KHANDELIA MR A NATH DR ANKIT TODI MS. R JUGLI	
2	Cont.Cas(C)/573/2024	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
3	WITH WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
4	Cont.Cas(C)/665/2024	GOLAPI BEGUM Versus VARNALI DEKA	MR. W RAHMAN	
5	WP(C)/6072/2024 FIXED	SOLEMAN ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD	GA, ASSAM SC, BTC SC, REVENUE
6	WP(C)/6287/2024 FIXED	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM DY.S.G.I. SC, PWD
7	WP(C)/6290/2024 FIXED	KANCHAN DUTTA Versus THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
8	WP(C)/6452/2024	DHANESWAR BORO Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
9	WP(C)/6461/2024	L SANA MEITEI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A ATREYA	GA, ASSAM
10	WP(C)/6464/2024	JINTU BORA @ JINTO BORAH Versus MEMBER NO.3, MOTOR ACCIDENT CLAIMS TRIBUNAL	MR. R Deka S I AKAND	GA, ASSAM

11	WP(C)/6466/2024	ROSIDA SULTANA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
12	WP(C)/6467/2024	MR ROHUL AMIN AKAND Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
13	WP(C)/6468/2024	PARESH CH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR W R MEDHI MR P TALUKDAR	GA, ASSAM
14	WP(C)/6469/2024	MOHIR HOQUE AND 66 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
15	WP(C)/6470/2024	KALYAN CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K K HANDIQUÉ MR. M KALITA	SC, SEC. EDU.
16	WP(C)/6478/2024	SHANKAR LAL BHAIJANKA Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORUAH	GA, ASSAM SC, REVENUE
17	WP(C)/6487/2024	SITARAM KANOO AND 17 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R PHUKAN	GA, ASSAM DY.S.G.I.
18	WP(C)/6489/2024	DR. KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS	MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, REVENUE
19	WP(C)/6491/2024	PEOPLES DEVELOPMENT VOLUNTEER FORUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM
20	WP(C)/6497/2024	M/S AMINUR RAHMAN MONDAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
21	WP(C)/6503/2024	JAKIR HUSSAIN AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	SC, P AND R.D. GA, ASSAM
22	WP(C)/6507/2024	SMT. JITADA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI L DEKA	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE
23	WP(C)/6511/2024 B/O	M/S SONOWAL TEA INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE
24	WP(C)/6523/2024	BALWAN SINGH @ SRI BALWAN BHAMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
25	WP(C)/6524/2024	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
- FOR ORDERS -				
26	WP(C)/3524/2022 FIXED	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
27	Cont.Cas(C)/549/2024	SMTI. K DEVI AND 26 ORS. Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. D SAIKIA MR. S BORA
28	I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.

29	I.A.(Civil)/2846/2024 in WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
	WITH WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
30	I.A.(Civil)/3722/2024 in WP(C)/4375/2023	ABDUL KHALIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
	WITH WP(C)/4375/2023	ABDUL KHALIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
31	I.A.(Civil)/3747/2024 in WP(C)/5887/2024	JULEKHA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND ORS	MR M A ISLAM MR J I MONDAL	SC, APDCL
	WITH WP(C)/5887/2024	JULEKHA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 2 ORS	MR M A ISLAM MR J I MONDAL	SC, APDCL
32	WP(C)/5164/2024 CAVT. NO.07242/024, FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
	WITH WP(C)/3090/2024	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
34	WP(C)/5792/2024 FIXED	RUPANTOR PLAWAN BORA Versus THE UNION OF INDIA AND 4 ORS	MR. M K SARMA MS. S S SAIKIA	GA, ASSAM DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
35	WP(C)/313/2021 FIXED	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
	WITH WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
37	WP(C)/3003/2021	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
38	WP(C)/2403/2022 B/O	NIKHIL NARAYAN DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM
39	Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
40	Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
41	WP(C)/5050/2024 FIXED	M/S MAHESH KUMAR CHANANI AND ANR Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.

42	WP(C)/5432/2024 FIXED	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
43	WP(C)/5796/2024 FIXED	SONTI KUMAR DAS AND 10 ORS Versus THE UNION OF INDIA AND 6 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA JAGANATH SUWAI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
44	WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
	WITH			
45	WP(C)/3065/2022	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
	WITH			
46	WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
	WITH			
47	WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
	WITH			
48	WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
	WITH			
49	WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
	WITH			
50	WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
	WITH			
51	WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
	WITH			
52	WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
	WITH			
53	WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
	WITH			
54	WP(C)/4275/2023 B/O	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
	WITH			
55	WP(C)/6239/2023 FIXED	BABUL AHMED SODIOL Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	GA, ASSAM SC, REVENUE

56	Arb.P./1/2024	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR H GUPTA (CGC) DY.S.G.I.
57	Arb.P./3/2024	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
58	Arb.P./9/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	WITH			
59	Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
	WITH			
60	Arb.P./10/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
61	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
62	WP(C)/1563/2024 FIXED	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR. P PATHAK (R-6) MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
63	WP(C)/2802/2024 FIXED	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
64	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r- 4,5,6) MR M CHOUDHURY (r- 4,5,6) MR P J DAS (r-4,5,6) SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024

18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3559/2024	MD MAJID ALI Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA	PP, ASSAM
2	Bail Appln./3712/2024	SHRI ANUPAM RABHA @ ANGSUMAN RABHA Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
3	Bail Appln./3713/2024	MD HUSSAIN ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
4	Bail Appln./3714/2024	KESHAB BARMAN Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
5	Bail Appln./3715/2024	JANMONI BEGUM @ JUNMONI BEGUM AND ANR Versus THE STATE OF ASSAM	MD. S ALI DR. D J DEKA	PP, ASSAM
6	Bail Appln./3716/2024	JABIR HUSSAIN @ SAHJAHAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
7	Bail Appln./3717/2024	ANKURDEV CHOUDHURY @ ANKUR CHOUDHURY Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
8	Bail Appln./3721/2024	JAMURUDDIN Versus THE STATE OF ASSAM,	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
9	Bail Appln./3722/2024	MOHADEV DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
10	Bail Appln./3724/2024	MUBARAK ALI @ BABLU Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
11	Bail Appln./3726/2024	JULHAS UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM

12	Bail Appln./3728/2024	MD DILWAR HUSSIAN Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
MOTION				
13	Crl.Pet./1427/2024 B/O	DURLOV KHANIKAR Versus THE STATE OF ASSAM	MR. P MAJUMDAR UDAY SAIKIA	PP, ASSAM
14	AB/3041/2024	TAFFAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. B CHETIA MS. F RAHMAN	PP, ASSAM
15	AB/3055/2024	SAJIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
16	AB/3112/2024	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
17	AB/3188/2024	ANUP DAS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
18	AB/3192/2024	ABDUL MALEK AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. N ISLAM R KHA	PP, ASSAM
19	AB/3193/2024	MIRA SARKAR ALIAS MIRA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR A TALUKDAR D R TALUKDAR MS TINLUNG MR. DITUL DAS	PP, ASSAM
20	AB/3194/2024	KIRAN DAS Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
21	AB/3195/2024	SAMINUL ISLAM SIDDIQUE @ SAMINUR ISLAM AND 4 ORS Versus THE STATE OF ASSAM	J S AHMED	PP, ASSAM
22	AB/3197/2024	JOMOR ALI @ JOMUR ALI @ JAMUR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
23	AB/3199/2024	SIFAT ALI BARBHUIYA AND 9 ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
24	AB/3201/2024	REJEK ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
25	AB/3202/2024	RABI CHANDRA MONDAL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
26	AB/3204/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI MR N PATIRI	PP, ASSAM
27	AB/3205/2024	AMINUL KAZI ALIAS AMINUR KAZI AND 2 ORS Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
ADMISSION				
28	Crl.Pet./1301/2023 WITH LCR 2 FILES (SCANNED)	AKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	MR. P K ROYCHOUDHURY (R-3) MD. A KHAN (R-3) PP, ASSAM

29	WITH Crl.Pet./176/2024	MEHI ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	MR. A AHMED(R-2,3) MR. S H ZAMAN(R-2,3) U U KHAN(R-2,3) PP, ASSAM
30	Crl.Pet./566/2024	SURUZ ZAMAN BEN AKLAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. M HOSSAIN MR. L MOHAN MR. A M S MAZUMDER	MR. S MUNIR (R-2) MR. A AWAL (R-2) MR. S RANA (R-2) MR. A.H. MONDAL (R-2) PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./3324/2024 FIXED	LUKUS ALI Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MS N J BEGUM	PP, ASSAM
32	Bail Appln./3341/2024 WITH OFFICE NOTE	JUBEL AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
33	Bail Appln./3449/2024 FIXED	MD ABDUL ROUF Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MR. H ALI	PP, ASSAM
34	Bail Appln./3477/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NABINDRA BORO Versus THE STATE OF ASSAM	MR J PAYENG MR G TAKU MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM

BAIL HEARING

35	AB/1618/2024 WITH OFFICE NOTE, FIXED	MOFIZUL HOQUE @ MANJIL HOQUE Versus STATE OF ASSAM	MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
36	AB/1656/2024 FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	MR W R MEDHI (INFORMANT) MR P TALUKDAR (INFORMANT) PP, ASSAM
37	AB/2208/2024 FIXED	SUMANTA SHIL @ SUMANTA SEAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
38	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
39	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
40	WITH AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
41	AB/2294/2024 FIXED	NONI MADHAV DAS @ MONI MADHAB DAS Versus THE STATE OF ASSAM	MR. G K MEDHI B. D. KAKATI	PP, ASSAM
42	AB/2346/2024 B/O	RATHINDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM

43	AB/2503/2024	RAJINA PARBIN @ RAJINA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	PP, ASSAM
44	AB/2648/2024 FIXED	EKRAMUL HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
45	AB/2650/2024 FIXED	SHAHZAMAL HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
46	AB/2651/2024 FIXED	AKRIMUL HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
47	AB/2653/2024 FIXED	TULBOR SK Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
48	AB/2683/2024 FIXED	ATAFUL SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
49	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
50	AB/2855/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
51	AB/2862/2024 WITH OFFICE NOTE, FIXED	EKBAL AHMED @ IKBAL AHMED AND ANR Versus THE STATE OF ASSAM	MR. P P BARUAH MR. D GOSWAMI MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
52	AB/2879/2024 FIXED	TANA TAGI Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
53	AB/2909/2024 FIXED	RANJIT GHOSH AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
54	AB/2935/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AJMOT ALI AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
55	AB/2940/2024 FIXED	NARESWAR HAZARIKA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
56	AB/2971/2024 FIXED	MOJAMMIL RAHMAN @ MOON ALI AND 2 ORS. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MS F RAHMAN MR A K AZAD	PP, ASSAM
57	AB/2998/2024 FIXED	AVINASH CH UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
58	AB/3024/2024 FIXED	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
59	AB/3048/2024 WITH OFFICE NOTE, FIXED	JAYDEB ROY @ MADHABANANDA ROY AND 3 ORS Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	MR. S NEOG(INFORMANT) MS. S G BARUAH(INFORMANT) MR B SAIKIA(INFORMANT) PP, ASSAM
60	AB/3064/2024 FIXED	SAHUR UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

61 [AB/3092/2024](#) SAIFUL ISLAM @ CAYFUL ISLAM MR. M I HUSSAIN PP, ASSAM
FIXED **Versus** MS. P AHMED
THE STATE OF ASSAM N. UDDIN

ORDERS

62 [I.A.\(CrI.\)/706/2024](#) ABIDUR RAHMAN MS. S E AHMED MS B CHOUDHURY,
WITH LCR 3 FILES, OFFICE NOTE, **Versus** M AHMED AMICUS CURIAE FOR R-2
B/O THE STATE OF ASSAM AND ANR. PP, ASSAM
in CrI.A./238/2024
WITH
[CrI.A./238/2024](#) ABIDUR RAHMAN MS. S E AHMED MS B CHOUDHURY,
Versus M AHMED AMICUS CURIAE FOR R-2
THE STATE OF ASSAM AND ANR. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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23)	MR. B NATH	04-12-2024	To	09-12-2024
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25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/659/2024 B/O	MD SAURHAB ALI Versus SMT POMI BARUAH, ACS	MR. T K BHUYAN MS. M KHATUN MS K TAYE	
2	Cont.Cas(C)/664/2024	ABDUL MANNAF Versus SMT. SURANJANA SENAPATI AND ANR	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	
3	WP(C)/2704/2024	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
4	WP(C)/4038/2024 B/O	MOHIBUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
5	WP(C)/5180/2024 FIXED	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
6	WP(C)/5300/2024 FIXED	JAHANUR KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali	SC, ELEM. EDU GA, ASSAM
7	WP(C)/5605/2024 CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
8	WP(C)/5827/2024 FIXED	MD. SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, FINANCE DEPTT.
9	WP(C)/5885/2024 FIXED	DEWAN ABDUS SATTER Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	GA, ASSAM SC, SEC. EDU.
10	WP(C)/6447/2024	SANJAY KUMAR CHAUHAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	SC, ELEM. EDU SC, SSA SC, K A A C
11	WP(C)/6492/2024	PRATIBHA COLLEGIATE VIDYANIKETAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.
12	WP(C)/6500/2024	SUDIPTA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM

13	WP(C)/6501/2024	SAYED FERUJA YEASMIN Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
14	WP(C)/6506/2024	RAJU SAIKIA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
15	WP(C)/6508/2024	SAHANARA BEGUM LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
16	WP(C)/6512/2024 CAVT. NO.08552/024,	PRIYANKA KOTOKY Versus THE SECRETARY TO THE GOVERNMENT OF ASSAM HIGHER EDUCATION DEPTT AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	SC, HIGHER EDU
17	WP(C)/6514/2024	AZAHAR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6515/2024	SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) OF SEVAK HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HIGHER EDU
19	WP(C)/6518/2024	NIVA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU MR B PRASAD MR P J BORAH FOR CAVEATOR
20	WP(C)/6519/2024	HALIMUDDIN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE DEPTT.
21	WP(C)/6525/2024	ANUP KALITA AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE
ADMISSION				
22	WP(C)/4024/2021 FIXED	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
23	WP(C)/2090/2022 FIXED	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, AG SC, SEC. EDU.
24	WP(C)/3631/2022 FIXED	KAMALUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
25	WP(C)/1893/2023 B/O	PURABI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
26	WP(C)/2117/2023 B/O	SMTI. ANOWARA BEGUM AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE

27	WP(C)/2823/2023 FIXED	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
28	WP(C)/5954/2023 FIXED	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
29	WP(C)/6616/2023	DILIP GOGOI Versus THE DIBRUGARH UNIVERSITY AND 7 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	MR D BARUAH (R-5 to 8) MR. S K TALUKDAR (R-5 to 8) MS. B. BANIA (R-5 to 8) SC, DIB. UNIVERSITY
30	WP(C)/6951/2023 B/O	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)
	WITH I.A.(Civil)/778/2024 in WP(C)/6951/2023	SURYA BORTHAKUR, Versus PRAFULLA KALITA AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM MR. B K DAS
31	WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
32	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/2486/2024 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
	WITH WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
	WITH WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
37	WP(C)/2788/2024	SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.
38	WP(C)/3093/2024 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
39	WP(C)/3114/2024 B/O	ABDUS SAMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE
40	WP(C)/3521/2024 FIXED	NABA KUMAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M DUTTA MS S DEV	SC, HIGHER EDU MR. U SHARMA SC, SEC. EDU. SC, TREASURY SC, FINANCE
41	WP(C)/3557/2024	PARIKSHIT TAMULI AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR R SENSUA MR. K MOHAMMED G KAUSHIK	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
42	WP(C)/3620/2024 B/O	RAHIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, AG (A AND E) SC, SEC. EDU.
43	WP(C)/4278/2024	RAJARSHI BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA

44	WP(C)/4962/2024	KHITAP CHANDRA NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WP(C)/5045/2024 FIXED	DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU MR. M AHMED(R-4) MD I H LASKAR (R-4) SC, G U SC, U G C
	WITH I.A.(Civil)/3566/2024 in WP(C)/5045/2024	DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
46	WP(C)/5852/2024 FIXED	MOKLESUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
47	WP(C)/5855/2024 FIXED	SYEDA ZINNA AKHATARA AHMED AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
48	WP(C)/5861/2024 FIXED	AINUL ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
ORDERS				
49	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
	WITH Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
51	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIAR
52	Cont.Cas(C)/497/2023	BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)
53	WP(C)/4652/2023	SURAJIT ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. H BURAGOHAIN	SC, HIGHER EDU MR. S K SINHA (R6) SC, BTC
54	WP(C)/7304/2023 B/O	KHURSHED ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
55	Cont.Cas(C)/329/2024	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
56	Cont.Cas(C)/339/2024	KIRAN BHUYAN AND ORS Versus ARUNA RAJORIA IAS AND ORS	MR T DAS R. CHAUHAN	MR. B GOGOI (R-3) MR A CHALIHA (R-3)
57	Cont.Cas(C)/388/2024	JAYANTA KUMAR DEV Versus DEBASISH GANGOPADHYAY AND ANR	MR S CHAKRABORTY	MR. A GANGULY(R- 1,2) MR. A DHANUKA(R- 1,2)
58	Cont.Cas(C)/427/2024 FIXED	HARKHALI YADAV Versus NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)

59	I.A.(Civil)/2683/2024 FIXED in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM GA, ASSAM MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2)
	WITH WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. P HAZARIKA (R-3,4) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) MR. P K MUNIR(R-3,4) MR. H S BORAH(R-3,4) SC, EDU
	WITH I.A.(Civil)/2552/2024 in WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
12)	MR. T ROY	03-12-2024	To	06-12-2024
13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3718/2024	MD ABDUS SALAM @ ABDUS SALAM MIAH Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
MOTION				
2	CRP(IO)/496/2024 FIXED	CHINMOY CHAKRABORTY AND ANR Versus SMT. SUSHMITA RANI GHOSH	MR. K A MAZUMDER MR A HAI S A ISLAM	
3	CRP(IO)/499/2024	ABDUL RAHMAN Versus HADAYAT ULLAH	MR. P DEKA MR A DAS	
4	CRP(IO)/500/2024	MAHENDRA SAIKIA AND ANR Versus BIREN SAIKIA	MR. A GANGULY MR. A DHANUKA	
ADMISSION				
5	Mat.App./48/2024	XXXXXXX Versus XXXXXXX	MR. B J MUKHERJEE MS R SAHA A SAHA	
6	Mat.App./49/2024	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
	WITH I.A.(Civil)/3743/2024 in Mat.App./49/2024	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
7	MFA/65/2024	SOMON BHUYAN AND 3 ORS Versus UNION OF INDIA	MR B C DAS MS J KALITA	DY.S.G.I.
8	MFA/66/2024	TIPENDRA BASUMATARY AND 2 ORS Versus THE UNION OF INDIA	MR A SHARMA	SC, NF RLY
9	RFA/72/2024	LALIT MORAN BORUAH AND ANR Versus CANARA BANK AND 5 ORS	L K BORAH	

	WITH I.A.(Civil)/3792/2024 in RFA/72/2024	LALIT MORAN BORUAH AND ANR Versus CANARA BANK AND 5 ORS	L K BORAH	
		<u>BAIL HEARING (BA)</u>		
10	Bail Appln./1848/2024	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.
11	Bail Appln./2603/2024 WITH SCANNED COPY OF LCR	SMTI NAINAH DEVI Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
12	Bail Appln./3084/2024 WITH SCANNED COPY OF LCR	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
		<u>BAIL HEARING</u>		
13	AB/561/2024	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	WITH AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	AB/2160/2024 FIXED	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
16	AB/2904/2024 WITH OFFICE NOTE, FIXED	CHINKU BASUMATARY Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM SC, CBI
17	AB/2906/2024 WITH SCANNED COPY OF CASE RECORD, OFFICE NOTE	MINAJUL ISLAM Versus STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM
18	AB/2944/2024 WITH OFFICE NOTE, FIXED	HABIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN S. TALUKDAR	MS N AKTAR (R-2) PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
19	RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/3162/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
	WITH I.A.(Civil)/3163/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
20	RSA/203/2024	RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
21	RSA/212/2024 FIXED	SRI PRADIP RAJBONGSHI Versus SRI DILIP CHETRY AND 2 ORS	MR. A C SARMA MR B C TALUKDAR MR G BHARADWAJ MR B DEORI	
22	RSA/230/2024	SUBHALAKHI BONDED WAREHOUSE PVT LTD Versus RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	

	WITH I.A.(Civil)/3774/2024 in RSA/230/2024	SUBHALAKHI BONDED WAREHOUSE PVT LTD Versus RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
23	RSA/231/2024	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G BHARADWAJ MR B DEORI	GA, ASSAM
ORDERS				
24	Mat.App./17/2024 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	S SULTANA
25	Mat.App./19/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR H P GUWALA MR. A BORO	MS. N CHOUDHURY (LEGAL AID COUNSEL)
26	CRP(IO)/439/2024 WITH LCR, FIXED	M/S FOUR STAR ENTERPRISE Versus SARDAR SAVINDER SING SETHI	MR. C BORUAH MR. R BORO MR A BORUAH	
27	I.A.(Civil)/530/2024 in MACApp./810/2024	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. Versus RIJU MONI HAZARIKA AND ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR(R-4) MR. S K SINGH (r-1) MR. A GANGULY (r-1) MR. J KALITA (r-4) MS. C MOZUMDAR(R-4) MR. S P SHARMA(R-4) MR. A DHANUKA (r-1)
	WITH MACApp./810/2024 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI	
	WITH I.A.(Civil)/2033/2024 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD Versus RIJU MONI HAZARIKA AND 4 ORS E	MR. R GOSWAMI	
28	I.A.(Civil)/839/2024 WITH LCR in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA	MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	
29	I.A.(Civil)/1584/2024 in W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SPL. PP, C.B.I.
	WITH W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
	WITH I.A.(CrI.)/211/2024 in W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
30	I.A.(Civil)/1844/2024 in RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN

	WITH RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS	MR. A R SIKDAR MR. S I TALUKDAR	
		Versus NURUL ISLAM MIAH		
31	I.A.(Civil)/2964/2024 in Mat.App./10311/2024	XXXXXXX Versus XXXXXXX	MR. K.K. SINGH MR. R SARMA MS. VIBHA TIWARI MS. S D SAIKIA	MR. M H TALUKDAR
	WITH Mat.App./10311/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
	WITH I.A.(Civil)/10313/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
32	I.A.(Civil)/3651/2024 in MFA/14158/2024	ORIENTAL INSURANCE COMPANY LTD Versus RAFIQUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14158/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus RAFIQUL ISLAM AND 2 ORS	MS. R D MOZUMDAR	
33	I.A.(Civil)/3770/2024 in Mat.App./14182/2024	XXXXXXX Versus XXXXXXX	MD I H LASKAR A RAHMAN	
	WITH Mat.App./14182/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MD I H LASKAR	
34	I.A.(Civil)/3771/2024 in MFA/10581/2024	MAMPI PAUL AND 3 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
	WITH MFA/10581/2024 (Filing Number)	MAMPI PAUL AND 3 ORS Versus THE UNION OF INDIA H	MR J MOLLAH	
35	I.A.(Civil)/3772/2024 in MFA/12558/2024	THE ORIENTAL INSURANCE COMPANY LTD Versus MADHURIMA GOGOI AND ANR	MR. J KALITA	
	WITH MFA/12558/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus MADHURIMA GOGOI AND ANR	MR. J KALITA	
36	I.A.(Civil)/3790/2024 in RSA/11265/2024	RAMISHA KHATUN Versus HABIBUR RAHMAN	MR B SINHA MR. H ISLAM	
	WITH RSA/11265/2024 (Filing Number)	RAMISHA KHATUN Versus HABIBUR RAHMAN H	MR B SINHA	
37	I.A.(Civil)/3791/2024 in MFA/11937/2024	NEW INDIA ASSURANCE COMPANY LTD Versus AHER ALI AND ANR	MRS L SHARMA MR. K K BHATTA	
	WITH MFA/11937/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus AHER ALI AND ANR	MR. K K BHATTA	

HEARING

38	RSA/21/2014 WITH LCR, FIXED	ON THE DEATH OF RAHIMA BEGUM AND HER LEGAL HEIERS MAZEDUR RAHMAN and 7 ORS Versus LEGEL HEIR OF SAHATON NESSA /DO ALIMUDDIN SON-ABDUL KHALEKE and ORS	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.A ALAM MR.M ALAMGEER	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY
39	RSA/303/2016 WITH LCR, FIXED	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE MR. P K BORDOLOI	MR. T K BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN
40	RSA/1/2019 WITH LCR, FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/3190/2024	SHA JAHAN Versus THE STATE OF ASSAM	MR. M ISLAM MS. S SULTANA	PP, ASSAM
2	AB/3191/2024	BAHAR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Rev.P./115/2012 WITH LCR 3 FILES	ATUL SAIKIA Versus SMTI MINA SAIKIA	MR.R HAZARIKA MR.G KAKATI	MR.A J DAS MR.G RENGMA MR.P DEKA
4	Crl.Rev.P./159/2015 WITH LCR 1 FILE, FIXED	JADUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.M SHARMA MR.N P DUWARAH	PP, ASSAM
	WITH Crl.M.C./271/2015 in Crl.Rev.P./159/2015	JADUMONI DAS Versus THE STATE OF ASSAM and ANR	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH MR.M SHARMA	PP, ASSAM
<u>ORDERS</u>				
5	Crl.Rev.P./289/2011 WITH LCR 1 FILE, FIXED	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MS. M BARMAN (AMICUS CURIAE) MR.A AHMED	PP, ASSAM

6	Review.Pet./210/2024	PRIYANKA BORA AND 5 ORS Versus THE STATE OF ASSAM AND 15 ORS	MRS. R BORAH MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM
7	WITH WP(C)/4427/2022	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS M N KONYAK MS. A AKHTAR	GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
QUASHMENT				
8	Crl.Pet./479/2024 PART-HEARD, BA 44/2024(D/O), BA 815/2024(D/O), LCR 2 FILES(SCANNED COPY)	NRIPEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
9	Crl.Pet./75/2017 WITH LCR 2 FILES	HASHEM ALI Versus THE STATE OF ASSAM and ANR.	MR.A M KHAN MR.R ALI	PP, ASSAM
10	Crl.Pet./367/2017	HAFIZUR RAHMAN Versus THE STATE OF ASSAM and ANR.	MR M BEZBARUAH MR.R D LAL MR.A LAL MR.M PANDIT	MD.M Z SHAH(R-2) MR.H A AHMED(R-2) PP, ASSAM
11	Crl.Pet./908/2017 WITH LCR 3 FILES	DR. MD. LOKMAN ALI Versus THE STATE OF ASSAM and ANR	MR.Z KAMAR MR.M I HUSSAIN MR.E HUSSAIN	MR. J H SAIKIA(R-2) PP, ASSAM
12	Crl.Pet./965/2017	MERAJUDDIN AHMED Versus THE STATE OF ASSAM and ANR.	MR.M K NATH MR.R MAZUMDAR MS.P BURAGOHAIN MS.P SARMA	MS M JALAN MS. R DE MS. D DEVI PP, ASSAM
13	Crl.Pet./513/2019 WITH LCR 1 FILE(SCANNED COPY)	RAJIV KUMAR YADAV Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
HEARING				
14	Crl.Rev.P./273/2009 WITH LCR 3 FILES, FIXED	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM
15	Crl.Rev.P./8/2012 FIXED	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
16	Crl.Rev.P./74/2012 WITH LCR 2 FILES, FIXED	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI	B D DAS N GOSWAMI H K SARMA	S GOGOI
17	Crl.Rev.P./353/2012 WITH LCR 4 FILES	DHIREN KERKETTA Versus THE STATE OF ASSAM AND ANR	MS.D BORGHAIN MR.P GOHAIN	MR.S P MORE MR.R DEV MR. M MORE PP, ASSAM
18	Crl.Rev.P./370/2012 WITH LCR 4 FILES	SANKAR DEY Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY MR.R R BAISHYA MR.K BASUMATARY	PP, ASSAM

19	Crl.Rev.P./484/2012 WITH LCR 4 FILES, FIXED	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
20	Crl.Rev.P./280/2013 WITH LCR 4 FILES, FIXED	BIJOY MUNDA and 4 ORS Versus THE STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
21	Crl.A./99/2014 WITH LCR 1 BUNDLE, FIXED	SUJAL KUMAR DEB Versus STATE CENTRAL BUREAU OF INVESTIGATION	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.U CHAMUAH MS.S BARPUJARI	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2305/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
2	AB/849/2024 WITH Bail Appln./1222/2024 (D/O)	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
3	AB/2321/2024	SAIDUL ISLAM SHEIKH Versus THE STATE OF ASSAM	MS A BEGUM MS A KHATUN	PP, ASSAM
4	AB/2693/2024	SUBHASHI DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5	AB/2977/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	GULZAR ALI Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./363/2023 WITH LCR 1 FILE, B/O	KIRON GOGOI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR P C DEY	MR. R DHAR (R-2) MD. A MATLIB (R-2) PP, ASSAM
MOTION (BA)				
2	Bail Appln./3719/2024	SAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
3	Crl.Rev.P./491/2024	BISWAJIT CHAKRABORTY Versus ARUN BANIKYA	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	
4	Crl.Pet./1193/2024 FIXED	SARMINA IASMIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Crl.Pet./1349/2024 FIXED	MOHAMMAD TAHZEEB Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR S Z AHMED MR J SINGH	PP, ASSAM
6	Crl.Pet./1390/2024 FIXED	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR Versus THE STTAE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
7	Crl.Pet./1399/2024	SURESH AGARWAL Versus BHANJANLAL SHARMA	MR. T R SARMA	
8	Crl.Pet./1419/2024	SURESH AGARWAL Versus BHANJANLAL SHARMA	MR. T R SARMA	
9	Crl.Pet./1485/2024	BIPLAB ROY Versus THE STATE OF ASSAM AND ANR	MR. R SHARMA MR E AHMED MS P PHUKAN MISS R A CHOUDHURY	PP, ASSAM
10	Crl.Pet./1486/2024	INDRESWAR BARUAH Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM

11	Crl.Pet./1487/2024	SADDAM HOSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
12	Crl.Pet./1488/2024	PRAKASH AGARWALA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BURAGOHAJ MR. M KHAN MS J AKTAR	PP, ASSAM
13	Crl.Pet./1489/2024	SRIVASTAV MADHAV MADHVAN Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M SHARMA MR M CHETIA MR A RASHID MR. K ISLAM MS. S YASMIN	PP, ASSAM
14	Crl.Pet./1490/2024	NIRUPAM CHANDRA GHOSH Versus THE STATE OF ASSAM AND ANR	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM
15	Crl.Pet./1491/2024	BISWAJIT DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
16	Crl.Pet./1492/2024	MITHUN BAISHYA @ TUTUMONI BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
17	AB/3189/2024	RITURAJ CHUTIA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
ADMISSION				
18	Crl.Pet./131/2022 WITH LCR 1 FILE, FIXED	NAQUEEB AHMED @ NAQUEEB AHMED @ NANU Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MR. A B T HAQUE MS. S AHMED MR. ARIF AHMED	MR. T H HAZARIKA (r-2) MR M CHETIA (r-2) MR. A RASHID (r-2) MR. K ISLAM(r-2) MR. N AHMED (r-2) PP, ASSAM
19	Crl.Pet./577/2023 WITH LCR 1 FILE, FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR G ALAM(R-2) MR. D NATH (R-3) MR S R A NASER(R-2) PP, ASSAM
20	Crl.Pet./585/2024 WITH LCR 2 FILES, FIXED	HIRU PRASAD DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA	MR. B DEKA (R-3) MR. A DHANUKA (R-3) M RAHMAN (R-2) PP, ASSAM
21	Crl.Pet./625/2024 WITH LCR 2 FILES, FIXED	JOY CHANDRA BHUYAN Versus SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR. K R BOROOAH MR T BORA	MR. R DE MS. D PATHAK
22	Crl.Pet./685/2024 WITH LCR 2 FILES, FIXED	ALTAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. T U LASKAR (R-2) MS. U BARUAH (R-2) PP, ASSAM
23	Crl.Pet./905/2024 WITH LCR 1 FILE, B/O	RANJIT KUMAR DEKA @ RANJIT DEKA Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	MR. DILIP DEY (R-2) PP, ASSAM
24	I.A.(Crl.)/1010/2024 FIXED in Crl.Pet./733/2024	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
	WITH Crl.Pet./733/2024	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. ANKITA SAHARIA MR. S PAUL	MR. N BORUAH (R-2) MR. S ARAFAT (R-2) PP, ASSAM
25	Crl.Pet./1145/2024 FIXED	BHUPEN GOGOI Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM

BAIL HEARING

26	AB/829/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
27	AB/1150/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM

ORDERS

28	I.A.(CrI.)/700/2022 B/O in CrI.Rev.P./7995/2022 WITH CrI.Rev.P./7995/2022 (Filing Number)	REETA PEGU PERME @ ANIMA AND ANR. Versus RUBULENDRA PERME REETA PEGU PERME @ ANIMA AND ANR Versus RUBULENDRA PERME (A)	MRS M D CHOWDHURY MR N BARUAH	
29	CrI.Pet./1327/2022 B/O	SHIBANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
30	CrI.A./248/2023 1 Y 10 M 5 D :WITH OFFICE NOTE	SADDAM HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM
31	I.A.(CrI.)/292/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./87/2024 WITH CrI.A./87/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR. MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM MR. A ROSHID MS. T BEGUM	PP, ASSAM PP, ASSAM
32	CrI.A./310/2024 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/907/2024 in CrI.A./310/2024	SOIB ALI Versus THE STATE OF ASSAM AND ANR. SOIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR. S ROY MR. M H LASKAR	PP, ASSAM PP, ASSAM
33	CrI.Pet./631/2024 WITH LCR 2 FILES, FIXED	SAFI ALOM Versus THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	PP, ASSAM
34	I.A.(CrI.)/895/2024 WITH OFFICE NOTE, LCR 6 FILES, B/O in CrI.A./307/2024 WITH CrI.A./307/2024	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	PP, ASSAM PP, ASSAM
35	I.A.(CrI.)/1004/2024 AB 2149/2024(D/O) in AB/2149/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM		PP, ASSAM
36	I.A.(CrI.)/1201/2024 in CrI.A./8576/2024 WITH CrI.A./8576/2024 (Filing Number)	MAHESH PRASAD GOENKA AND SONS Versus SARAIGHAT HOSPITALS (P) LTD AND 2 ORS MAHESH PRASAD GOENKA AND SONS Versus SARAIGHAT HOSPITALS (P) LTD AND 2 ORS G	R C SANCHATI MR S SANCHETI MR. A SANCHETI R C SANCHATI	
37	I.A.(CrI.)/1202/2024 in CrI.A./5569/2023	STATE OF ASSAM Versus SAIJUDDIN		

WITH
[CrI.A./5569/2023](#)
(Filing Number)

STATE OF ASSAM

MS S H BORA

Versus

SAIJUDDIN

BAHARUL ISLAM TALUKDAR

MR. R A CHOUDHURY

PP, ASSAM

Versus

MR. R A MAZUMDER

THE STATE OF ASSAM AND ANR

HEARING

38 [CrI.Pet./1437/2024](#)
FIXED

39 [CrI.A./199/2022](#)
2 Y 4 M 10 D.:WITH LCR 5 FILES,
P.B.-1, FIXED

POBITRA GOGOI AND ANR

MR. A ROSHID

MR. S BISWAS (AS LEGAL-

Versus

MR. S K DEORI

AID-COUNSEL FOR R-2)

THE STATE OF ASSAM AND ANR

MS. T BEGUM

PP, ASSAM

MS. SOMILA

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
12)	MR. T ROY	03-12-2024	To	06-12-2024
13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1034/2017	SMT. BISWESWARI KUTUM and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N N KARMAKAR MR.B B RABHA	MR.M TALUKDARR-3 GA, ASSAM MS.M TALUKDAR(R-3) MRB KAUSHIK(R-3)
2	WP(C)/4557/2017 FIXED	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MR. M. MAHANTA, SC, AIIDC, (R-1) MRS.A DEVI(R-1) MR. S CHAMARIA MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR A N SARMAH MR M M ZAMAN MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	WITH I.A.(Civil)/2832/2018 in WP(C)/4557/2017	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
3	WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE
4	WP(C)/5179/2018	M/S. JRC TEA COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	WITH I.A.(Civil)/1858/2021 in WP(C)/5179/2018	M/S. JRC TEA COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
5	WP(C)/5637/2018 B/O	GAMBHIR DEURI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM MR P S DEKA SC, REVENUE

6	WP(C)/2608/2019 FIXED	TRIBENI METALLOYS PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
7	WP(C)/2631/2019 FIXED	MAMONI KAKOTY Versus THE AXIS BANK LTD AND 3 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	Mukesh Sharma (R1-R3)
8	WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MR. B P BORAH MR. A C BURAGOHAIN MS A DEVI	MR. D SAIKIA MR. B GOGOI MR H GUPTA MR P NAYAK ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/579/2020 in WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MS A DEVI	SC, I O C ASSTT.S.G.I.
	WITH Cont.Cas(C)/71/2018	JITENDRA SHAW Versus KAILASHPATI SHAW AND ANR	MR. D SAIKIA MR B K SINGH MS. A BEGUM MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MS. M BORA	MR. H BURAGOHAIN MR. T J MAHANTA(R 2) MR. A BORUA MR. D SINGH
	WITH WP(C)/824/2018	M/S. KEDARNATH KAILASHPATI AND ORS. Versus THE UNION OF INDIA AND ORS.	MR. H BURAGOHAIN MISS. M BORAH MR. S HAZARIKA MS D SINGH (P2) MS A DEVI (P2)	MR. D SAIKIA MRS. A GAYAN (CGC, R1) MR. B GOGOI MR P NAYAK MD K RAHMAN MS M BORA ASSTT.S.G.I. MR. R BARPUJARI MR. A JAHID
11	WP(C)/6498/2021	MAHENDRA CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	GA, ASSAM MR. B CHAKRAVARTY (r-6) MR. A K DUTTA (C.G.C., R1) MR. S UPADHAY (r-6) MS. A LALA (r-6) SC, WPT AND BC ASSTT.S.G.I. SC, I O C
	WITH WP(C)/2093/2021 CAVT. NO. 02182/021,	DHRUBA KODEL Versus THE STATE OF ASSAM AND 6 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (R-6,7) GA, ASSAM MR. M SARANIA (R 5) MR P BHARDWAJ (R-6,7) MR H MEDHI SC, WPT AND BC FOR CAVEATOR
13	WP(C)/7379/2021	BROJEN KUMAR HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE
14	WP(C)/547/2023	RAJIB GOGOI Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, I O C
15	WP(C)/1215/2023	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC

16	WITH WP(C)/315/2023	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
17	WP(C)/1308/2023	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	SC, PWD ROAD
18	WP(C)/1335/2023	AMBIKA PEGU DOLEY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM SC, REVENUE SC, GMC
19	WITH WP(C)/1361/2023	KESHAB CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A SC, GMC
20	WP(C)/1337/2023 CAVT. NO.01662/023,	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	SC, CO OP MS. A TALUKDAR (FOR CAVEATOR) SC, BTC
21	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
22	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
23	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
24	WITH WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI

25	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
26	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)
27	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
28	WP(C)/1640/2023	MRINAL KANTI ROY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM MR. A DHAR(R-4 AND 5) MISS S ROY(R-4 AND 5) MD F FARIDI (R-4 AND 5)
29	WP(C)/2036/2023	PANKAJ KUMAR BHAGAWATI AND ANR. Versus THE STATE OF ASSAM AND 13 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI MR K J HAZARIKA	GA, ASSAM MS. N M DEKA (R-13) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A SC, GMC SC, PNB
30	WP(C)/2166/2023	MD. HERAJ ALI Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR B PATHAK MR. D K SHARMA	MR S DUTTA MR. S DUTTA MR S DUTTA
31	WP(C)/2485/2023	DR. BURHANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP SC, FINANCE
32	WP(C)/2917/2023	GURDEEP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS M KASHYAP L K BORAH	GA, ASSAM SC, REVENUE
33	WP(C)/2934/2023	MD. KITAB ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
34	WP(C)/2942/2023	ASSAM SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/2965/2023	M/S DMS Versus THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	GA, ASSAM SC, BTC
36	WP(C)/3142/2023	SHOHIDUR RAHMAN AND 2 ORS Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 5 ORS	MR. M M ZAMAN	GA, ASSAM SC, AEGCL SC, REVENUE
37	WP(C)/3660/2023	M/S SKYLIGHT AUTOMOTIVE PRIVATE LIMITED AND 2 ORS Versus THE CANARA BANK AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR. M SHARMA MS. S YASMIN
38	WP(C)/3857/2023	SHAHINUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, REVENUE

39	WP(C)/4049/2023	CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR P SHARMA, SC, AFDC
40	WP(C)/5506/2023	NAZMA KHATUN Versus THE STATE BANK OF INDIA AND ANR	MR. N ALAM R K	MR. S Ali (r-1,2) MR K DAS (r-1,2)
41	WP(C)/6517/2023	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM SC, REVENUE
WITH				
42	WP(C)/7886/2022	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM SC, REVENUE
43	WP(C)/7287/2023	NAGESWAR BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. S DAS MD A S AHMED	GA, ASSAM MS. P R MAHANTA (R-1)
44	WP(C)/2106/2024	ARUP GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	SC, AGRI. DEPARTMENT
45	WP(C)/2117/2024	RUKMIN ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	SC, AGRI. DEPARTMENT
46	WP(C)/2515/2024	SOCIO ECONOMIC DEVELOPMENT SANTHA (SEDS) Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	GA, ASSAM
47	WP(C)/5441/2024	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	MR. C K S BARUAH DY.S.G.I.

ORDERS

48	WP(C)/6021/2015	SUNIL MITTAL Versus CHAIRPERSON AND ANR	MR.S C BISWAS	GA, ASSAM
49	WP(C)/7338/2016	BULU KUMAR ROY and ANR. Versus THE STATE OF ASSAM and 11 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM MR.P K GOGOI(R-12) MR.H K GOGOIR-12 MR.S K PANDEY(R-12) MR M RAHMAN (R-5 TO 8)
50	WP(C)/1879/2017 WITH LCR	LADDU NAMASUTRA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR.M U MONDAL(R-4) MSN NASRINR-4 MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
51	WP(C)/7730/2018	SANJIB BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. C K NATH MR. M DEWAN	GA, ASSAM
52	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
53	WP(C)/2957/2021	M/S VINAYAK LOGISTICS AND ANR Versus THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY

54	WP(C)/4102/2022 CAVT. NO.06642/022, WITH OFFICE NOTE,	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR GA, ASSAM
55	WP(C)/5468/2022	PREMSHILA CHOUDHURY @ PREMSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS A DAS MR. F A HASSAN MS A BORAH MR. A K DAS	GA, ASSAM
56	MC/25/2023 IN WP(C)/1452/2012 (D/O), in WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
57	Cont.Cas(C)/165/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP AND 2 ORS.	MR B CHOUDHURY MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	MR. D SAIKIA (r-1) MR. S BORA (r-1)
58	Cont.Cas(C)/255/2024	M/S S AND J BROTHERS ENTERPRISE Versus KAILASH KARTHIK N, I.A.S. AND 6 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	
59	Cont.Cas(C)/256/2024	MS BRP ENTERPRISE Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
60	Cont.Cas(C)/257/2024	SUBHAN ALI Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
61	Cont.Cas(C)/261/2024	JULIE AHMED Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	MR T H HAZARIKA (R-5) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR M CHETIA (R-5) MR A RASHID (R-5) MR. K ISLAM (R-5) MR A CHALIHA(R-2) MR. D ROY (R-5)
62	Cont.Cas(C)/262/2024	BIPUL CHILA OJA Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
63	I.A.(Civil)/845/2024 in MACApp./252/2019 (D/O), WITH LCR in MACApp./252/2019	ORIENTAL INSURANCE CO. LTD, Versus SRI. MANJIT KR. BRAHMA and 2 ORS	MR. S DUTTA	J U AHMED(R-1) MR. R K MUSHAHARY(R-1) MR S A REEYAZ(R-1)
64	I.A.(Civil)/3621/2024 in Cont.Cas(C)/749/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND 2 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
	WITH Cont.Cas(C)/749/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024

7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
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13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./1737/2024	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./3720/2024	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>MOTION</u>				
3	AB/3029/2024	BILAL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>ADMISSION</u>				
4	Crl.Pet./599/2024 PART-HEARD, WITH LCR 1 FILE, FIXED	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	MR D TALUKDAR (R-2) MR P CHOUDHURY(R-2) MR H K NATH(R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./2823/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/1840/2024 FIXED	SANJU KUMAR CHETRY Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<u>ORDERS</u>				
7	I.A.(Crl.)/778/2024 AB 892/2024(D/O), OFFICE NOTE in AB/892/2024	SRI SANDEEP GARODIA Versus PRAKASH AGARWALA	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
8	WITH I.A.(Crl.)/779/2024 AB 1152/2024(D/O)	SRI SANDEEP GARODIA Versus MADHUJYA DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. M KHAN (COUNSEL) PP, ASSAM

9 I.A.(Civil)/3611/2024
in CRP/400/2016 (D/O), FIXED
in CRP/400/2016

M/S COTTON COUNTY RETAIL LTD.
Versus
SMT. TARA BOTHRA and ANR

MR B KAUSHIK
MR. S HAZARIKA
K BHARALI

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/104/2024	KUSHI DAS Versus LIPTU MAZUMDER	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
2	Tr.P.(C)/105/2024	MAMTA SARKAR MANDAL Versus AKHIRANJAN MANDAL	A I AHMED MS B DEVI MR P SAH MR A I AHMED	
3	Tr.P.(C)/106/2024	PRAKRITI ACHARJEE Versus PANKAJ ACHARJEE	MR. I CHOUDHURY MD E AHMED R L CHUTIA	
4	CRP/123/2024 FIXED	TANUJA CHETIA AND ANR Versus AJITA GOHAIN AND ANR	DR P C MAZUMDAR MR T MAZUMDAR	
5	CRP/131/2024	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	
	WITH I.A.(Civil)/3714/2024 in CRP/131/2024	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS	
6	CRP(IO)/489/2024 CAVT. NO.09182/024, FIXED	CHANDRAPUR THAN BAZAR COMMITTEE Versus BIKASH CHAKRABORTY AND 4 ORS.	MR P K KALITA MR. N DAS MD A ISLAM MR. A DEKA	MR. N N JHA (FOR CAVEATOR) MS M SAHOO (FOR CAVEATOR)
7	CRP(IO)/501/2024	MONIJA KHATUN Versus ABDUL HAKIM @ HAKIM ALI TALUKDAR AND ANR	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	
ADMISSION				
8	MACApp./227/2010 CAVT. NO. 1209/2010 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR

9	WITH MACApp./310/2010	SMTI PANCHAMI BORDOLOI and 3 ORS, Versus NATIONAL INSURANCE CO. LTD. and ORS,	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS	
10	CRP/99/2016	PANKAJ DUGGAR Versus SUNITA DEVI AGARWAL	MR. S C KEYAL MS. P BARUAH MS. N DAS	MR. T J MAHANTA MS. P BHATTACHARYA MR. P P DUTTA MS. M KALITA MR. B K GOSWAMI
11	CRP(IO)/153/2023 ON APPLN	SHAHAR ALI Versus ON THE DEATH OF KUJRAT ALI HIS LEGAL HEIR HASINA KHATUN AND 3 ORS	MR. B HALDAR MR B DEORI MR B KARDONG	MR. B J MUKHERJEE MS R SAHA
12	Crl.Rev.P./371/2023 WITH LCR 5(FIVE) FILES (SCANNED COPY)	MOHIBUL HOQUE @ MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM	MR. R ISLAM (R-2) MR. J I MONDAL (R-2)
13	Crl.Rev.P./428/2023	RAKESH NATH Versus SHYAM SUNDAR SHARMA	MR C GOSWAMI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MS. M BARUAH
14	Crl.Rev.P./213/2024	SMT. NISHA PODDAR Versus THE STATE OF ASSAM AND ANR	MR. M L PANDIA	MR. M K SHARMA (R-2) MR A MOHAMMAD (R-2) PP, ASSAM
15	MACApp./538/2024 FIXED	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
16	MACApp./568/2024	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSST KALPANA BEGUM AND 6 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA
	WITH I.A.(Civil)/3335/2024 in MACApp./568/2024	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSST KALPANA BEGUM AND 6 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
17	MACApp./619/2024	UNITED INDIA INSURANCE COMPANY LTD Versus BIKASH DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3748/2024 in MACApp./619/2024	UNITED INDIA INSURANCE COMPANY LTD Versus BIKASH DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./620/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MD KAMRUDDIN @ KAMARUDDIN ALI	MR. P M TALUKDAR MR. R BAISHYA	
	WITH I.A.(Civil)/3749/2024 in MACApp./620/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MD KAMRUDDIN @ KAMARUDDIN ALI	MR. P M TALUKDAR MR. R BAISHYA	
19	MACApp./621/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus SHANTA PANDEY AND 4 ORS	MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/3751/2024 in MACApp./621/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus SHANTA PANDEY AND 4 ORS	MR. A BHATTACHARYYA	
20	MACApp./622/2024	THE RELIANCE GENERAL INSURANCE CO LTD Versus MANISHA THAPA AND 5 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	

	WITH I.A.(Civil)/3758/2024 in MACApp./622/2024	THE RELIANCE GENERAL INSURANCE CO LTD Versus MANISHA THAPA AND 5 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
21	MACApp./623/2024 CAVT. NO.08692/024,	UNITED INDIA INSURANCE COMPANY LTD Versus DHANANJAY HAGJER AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/3761/2024 in MACApp./623/2024	UNITED INDIA INSURANCE COMPANY LTD Versus DHANANJAY HAGJER AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
22	MACApp./624/2024	NITYANANDA SARMAH Versus MUNINDRA NATH AND 2 ORS	MR. K K DUTTA MR. B GOGOI MR. DEBANUJ DUTTA	
23	MACApp./625/2024	THE NEW INDIA ASSURANCE COMPANY LTD Versus POLI SHARMA AND 3 ORS	MS L SHARMA	
	WITH I.A.(Civil)/3775/2024 in MACApp./625/2024	THE NEW INDIA ASSURANCE COMPANY LTD Versus POLI SHARMA AND 3 ORS	MS L SHARMA	
24	MACApp./626/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SOSILATA DOLEY AND 3 ORS	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/3778/2024 in MACApp./626/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SOSILATA DOLEY AND 3 ORS	MRS L SHARMA MR. K K BHATTA	
ORDERS				
25	CRP/184/2015 WITH LCR, B/O	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS Versus MD. MIR HUSSAIN and ANR.	MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA
	WITH I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
26	WITH WP(C)/4380/2024	BHABAKANTA DAS AND 5 ORS Versus CHAIRMAN, BOARD OF REVENUE AND 2 ORS	MR. A K DAS MR. M J GOGOI MS. F AHMED	SC, REVENUE
	WITH I.A.(Civil)/3543/2024 in WP(C)/4380/2024	BHABAKANTA DAS AND 5 ORS Versus ASSAM BOARD OF REVENUE AND 2 ORS	MR. A K DAS MR. M J GOGOI H BORAH MS. F AHMED	SC, REVENUE
27	MACApp./95/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MRS SUSHILA DEVI and 8 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR D K BORDOLOI (R-9) MR D MONDAL (r-1) MR. A CHAMUAH MS. J BAISHYA(R-9) MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8)
	WITH CO/17/2019 in MACApp./95/2017	MRS. SUSHILA DEVI AND 6 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. S K GOSWAMI
28	Tr.P.(C)/24/2020	SMTI. SANGEETA SINGH Versus ARUP BHATTACHARJEE	MR. S P BHATTACHARJEE MR. R MAZUMDAR	

29	Tr.P.(C)/49/2022	MONOWARA BEGUM AND 2 ORS. Versus MANOWAR HUSSAIN	MR. P A AHMED MS. INDRANEE SARMA MR. D BORA	
30	Tr.P.(C)/105/2022	HEMANTA BORGOHAIN Versus SUMITRA BORGoyARI	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	
31	Tr.P.(C)/115/2022	MRIDUSMITA NATH Versus SUMIT KUNDU	MR. R DEV MS. S BARAT	
32	CRP(IO)/185/2022	BIVAKAR DUTTA Versus GIRISHMONI NAMASUDRA AND 6 ORS.	MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN MRS. R CHETRI
	WITH I.A.(Civil)/2163/2023 in CRP(IO)/185/2022	BIVAKAR DUTTA, Versus ON THE DEATH OF GIRISHMONI NAMASUDRA	MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN
33	CRP(IO)/227/2022 B/O	TH KANU SINGHA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, AGRI. DEPARTMENT
34	CRP(IO)/274/2022	TONMOY BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM SC, ASEC
35	MACApp./760/2022 B/O	NATIONAL INSURANCE COMPANY LIMITED Versus MADHURIMA SAIKIA AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. S SARMA (r-5,6) MR. R HAZARIKA (r-5,6) MR. A BHATTACHARYYA (R-1,3,4) MR. C CHAKRAVARTY (R- 5,6) MR D DAS (R-5,6)
	WITH I.A.(Civil)/3115/2022 in MACApp./760/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MADHURIMA SAKIA AND 5 ORS.	MR T KALITA MR. A KAKATI	
36	CRP(IO)/292/2023 FIXED	ON THE DEATH OF SAMOSTOBHAN BIBI HER LEGAL HEIRS - Versus HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
37	MACApp./301/2023 WITH LCR, B/O	MRS MARRY BEGUM and ANR Versus MD NAZRUL HAQUE and ANR	MR.J SARMA	MR. T ISLAM (R-1) MR. T ISLAM (R-1) MS.S PARBIN(R-1) MS.F AHMED(R-1) MS K DAS
38	CRP(IO)/374/2023	ABDUS SOBAHAN AND 5 ORS Versus MD. TALEB ALI AND 10 ORS .	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	MR H DAS (R1-R3, R5-R8) D BARUAH (R1-R3, R5-R8)
39	CRP(IO)/392/2023	ABISHKAR KHATUN AND 3 ORS Versus SABJAN NESSA AND 8 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. A K PURKAYASTHA (r-1 to 9) MR. B RAHMAN (r-1 to 9) MR. S SHARMA (r-1 to 9)
40	Review.Pet./11/2024 in Tr.P.(C)/34/2023 (D/O)	HEMA GOGOI Versus RENU KONWAR GOGOI	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	MR S SHARMA MR. M HASSAN
41	CRP(IO)/211/2024	BINTI DOLEY @ BANTI DOLEY Versus SFS SOCIETY, NANGALBIBRA	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP	MR N N UPADHYAYA MR. S SHARMA OWEN. C MR. B B KAKATI
42	MACApp./239/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus DIPANJALI BARUAH AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	MR. A KHAN (R- 1 TO 5) MS. SUDAKSHINA K. (R-6) MS. P BARUAH (R-6) MR. A BHATTACHARYYA (R-1 TO 5)

	WITH I.A.(Civil)/1624/2024 in MACApp./239/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus DIPANJALI BARUAH AND 6 ORS.	MRS L SHARMA MR. K K BHATTA	
43	I.A.(CrI.)/668/2024 WITH LCR 1 FILE in CrI.Pet./235/2021 WITH CrI.Pet./235/2021	MUSSTT KHADIJA BEGUM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
		ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
44	WITH CrI.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	WITH I.A.(CrI.)/555/2024 in CrI.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
45	I.A.(Civil)/1375/2024 in CRP/122/2022 WITH CRP/122/2022	ON THE DEATH OF SIKANDAR ALI Versus MD. KARIM KAZI,	MR F U BARBHUIYA MR M HOQUE	MR. SURAJIT DAS MR. P P DAS
	WITH I.A.(Civil)/1376/2024 in CRP/122/2022	MD SIKANDAR ALI Versus MD. KARIM KAZI	MR F U BARBHUIYA MR M HOQUE	MR. T J MAHANTA MR. SURAJIT DAS MR. S I RASUL
	WITH I.A.(Civil)/1377/2024 in CRP/122/2022	ON THE DEATH OF SIKANDAR ALI Versus MD. KARIM KAZI,	MR M HOQUE MR M HOQUE	MR. T J MAHANTA MR. SURAJIT DAS MR. P P DAS
	WITH I.A.(Civil)/3719/2024 WITH LCR in CRP/31/2024	ON THE DEATH OF SIKANDAR ALI HIS LEGAL HEIRS TOSIRAN BEGAM AND ORS Versus MD. KARIM KAZI, EASMIN BEGUM Versus ABAD ALI AND 3 ORS.	MR M HOQUE MR M HOQUE	MR. SURAJIT DAS MR. P P DAS
46	WITH CRP/31/2024	ABAD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, REVENUE
47	I.A.(Civil)/3744/2024 in MACApp./12689/2024 WITH MACApp./12689/2024 (Filing Number)	ARUP SAIKIA Versus MANGAL CHANDRA DUTTA AND 2 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/3745/2024 in MACApp./12960/2024	ARUP SAIKIA Versus MANGAL CHANDRA DUTTA AND 2 ORS ABDUL SAMAD CHAUDHURY Versus UMESH KALITA AND ANR	MR. S DUTTA	
	WITH MACApp./12960/2024 (Filing Number)	ABDUL SAMAD CHAUDHURY Versus UMESH KALITA AND ANR	MR D MONDAL	

49	I.A.(Civil)/3746/2024 in MACApp./7687/2024	ORIENTAL INSURANCE COMPANY LTD Versus BASANTI RAI AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH MACApp./7687/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus BASANTI RAI AND 4 ORS F	MR. S DUTTA	
50	I.A.(Civil)/3769/2024 in MACApp./14290/2024	BULU BEGUM AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A N IQBAL	
	WITH MACApp./14290/2024 (Filing Number)	BULU BEGUM AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. RASHIDUL ISLAM	
51	I.A.(Civil)/3777/2024 in MACApp./13980/2024	NEW INDIA ASSURANCE CO LTD Versus NITU DEVI GIRI AND 6 ORS	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./13980/2024 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus NITU DEVI GIRI AND 6 ORS	MR. K K BHATTA	
52	I.A.(Civil)/3779/2024 CAVT. NO.11652/024, in MACApp./13541/2024	LIBERTY GENERAL INSURANCE LTD Versus SUMITRA DAS AND 5 ORS	MR T KALITA MR. A KAKATI	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	WITH MACApp./13541/2024 (Filing Number)	LIBERTY GENERAL INSURANCE LTD Versus SUMITRA DAS AND 5 ORS	MR T KALITA	

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LEAVE NOTE OF ADVOCATES FOR 06/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MS. D SAIKIA	04-12-2024	To	10-01-2025
10)	MR R GOENKA	28-11-2024	To	06-12-2024
11)	MR A GOENKA	28-11-2024	To	06-12-2024
12)	MR. T ROY	03-12-2024	To	06-12-2024
13)	MRS. B SARKAR	03-12-2024	To	06-12-2024
14)	MRS. K DEVI	29-11-2024	To	09-12-2024
15)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
16)	MRS. A GAYAN	02-12-2024	To	06-12-2024
17)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
18)	MR. T N DAS	01-12-2024	To	12-12-2024
19)	MR. N BARUAH	02-12-2024	To	15-12-2024
20)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
21)	MR. B K DAS	05-12-2024	To	20-12-2024
22)	MS. P DAS	05-12-2024	To	20-12-2024
23)	MR. B NATH	04-12-2024	To	09-12-2024
24)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
25)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
26)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
27)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024

28)	MR. S SHARMA	05-12-2024	To	06-12-2024
29)	MR B K SARMA	05-12-2024	To	13-12-2024
30)	MR. S SINHA	05-12-2024	To	20-12-2024